

9

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/152/CAA/2017

PETITION NUMBER : CP/8/CAA/2018

NAME OF THE PETITIONER : SWAPS INDIA PVT LTD

NAME OF THE RESPONDENT(S) : MAVAV PACKAGING PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1. *M. Kanthan*

*Saint Devotion,
M.C.A.,
O/o-R.D.
Chennai*

[Signature]

2.

A. C. M. L. SWAMY

D.S. SUMAN

A. G. SATHYAMARAYANA

(For A. C. M. L. SWAMY & ASSOCIATES)

For Petitioner

A. C. Sathyam,

ORDER

Counsel for petitioner present and made submissions in relation to the objections raised by the RD. Representative of RD present. Counsel for petitioner filed written submissions. Order is reserved.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)